

ITEM NO.10

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28744/2019

(Arising out of impugned final judgment and order dated 28-05-2019 in SPLA No. 89/2018 28-05-2019 in SAD No. 409/2018 28-05-2019 in SAD No. 410/2018 28-05-2019 in SAD No. 411/2018 28-05-2019 in SAD No. 423/2018 28-05-2019 in SAD No. 518/2018 06-02-2018 in SS No. 5315/2005 06-02-2018 in SS No. 6935/2006 06-02-2018 in SS No. 5804/2011 06-02-2018 in SS No. 12592/2016 06-02-2018 in SS No. 12631/2016 06-02-2018 in SS No. 6606/2010 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

U. P. POWER CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

KRISHNA CHANDRA BAJPAI & ORS.ETC.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.140555/2019-CONDONATION OF DELAY IN FILING and IA No.140556/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.140557/2019-EXEMPTION FROM FILING O.T.)

Date : 23-09-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Parag P. Tripathi, Sr. Adv.
 Mr. Abdul Qadir, Adv.
 Mr. Mohd. Aman Khan, Adv.
 Mr. Srinivasan Ramaswamy, Adv.
 Mr. Satish Pandey, AOR

For Respondent(s) Mr. Anurag Kishore, AOR

 Mr. Suraj Prakash Singh, Adv.
 Ms. Pushpila Bisht, Adv.
 Ms. Shruti Dutt, Adv.
 Mr. Sudhansu Palo, AOR

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

We have heard Mr. Parag P. Tripathi, learned senior counsel appearing for the petitioners.

Issue notice.

Mr. Suraj Pakash Singh, Advocate, appears and takes notice on behalf of respondent no.1 and 3 in SLP arising out of SA No.89/2018 who is on caveat.

Mr. Anurag Kihore, Advocate, appears and takes notice on behalf of respondent no.5 and 7 in SLP arising out of SAD NO.409/2018, who is on caveat.

Notice shall issue to the remaining respondents.

There shall be an interim stay of the impugned judgment(s), until further orders from this Court.

**(MAHABIR SINGH)
COURT MASTER**

**(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER**